

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.11 - IA/757(AHM)2024
in
CP(IB) 554 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Central Bank of India
V/s
Silver Protiens Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 10/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Nitu Chaturvedi, Adv. a.w Mr. Aditya Raval, Adv.
Liquidator : Mr. Shalabh Daga

ORDER

IA/757(AHM)2024

Heard Learned Counsel for the applicant.

Extension of liquidation period is granted for three months. No further extension will be given. In view of the above, IA 757 of 2024 is disposed-off.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)